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For Immediate Release

Telecom Regulatory Authority of India

TRAI releases Consultation Paper on "Auction of spectrum in the frequencies identified for International Mobile Telecommunications (IMT) / 5G"

New Delhi, 30th November 2021 – The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on "Auction of spectrum in the frequencies identified for International Mobile Telecommunications (IMT) / 5G"

- 2. The Department of Telecommunications (DoT), through its letter dated 13th September 2021, requested TRAI to provide recommendations on "Auction of spectrum in the frequencies identified for International Mobile Telecommunications (IMT) / 5G". Subsequently, DoT through its letter dated 23rd September 2021 informed about the Government's telecom reform decisions with regard to future spectrum auctions and requested TRAI to consider/factor in the same while providing recommendations. Accordingly, DoT has, inter-alia, requested TRAI provide recommendations on the following issues:
 - a) Applicable reserve price, band plan, block size, quantum of spectrum to be auctioned and associated conditions for auction of spectrum in 526-698 MHz, 700 MHz, 800 MHz, 900 MHz, 1800 MHz, 2100 MHz, 2300 MHz, 2500 MHz, 3300-3670 MHz and 24.25-28.5 GHz bands for IMT/5G.
 - b) Quantum of spectrum/band, if any, to be earmarked for private captive/isolated 5G networks, competitive/transparent method of allocation, and pricing, for meeting the spectrum requirements if captive 5G applications of industries for machine/plant automation purposes/M2M in premises.
 - c) Associated conditions like upfront payments, applicable moratorium period after upfront payments, number of deferred payment instalments and other related modalities for auction of spectrum with validity for 30 years.
 - d) For creating provisions for surrender of spectrum, conditions, and fee for such surrender of spectrum.
 - e) Any other recommendations deemed fit for the purpose of spectrum auction in these frequency bands, including the regulatory/technical requirements as enunciated in the relevant provisions of the latest ITU-R Radio Regulations.

- 3. In this regard, a Consultation Paper on "Auction of spectrum in the frequencies identified for International Mobile Telecommunications (IMT) / 5G", seeking inputs from the stakeholders have been placed on TRAI's website (www.trai.gov.in.). In this consultation paper specific issues have been raised for consideration of stakeholders on the above-mentioned issues. Written comments on the issues raised in the Consultation Paper are invited from the stakeholders by 28th December 2021 and counter-comments by 11th January 2022.
- 4. The comments/ counter-comments may be sent, preferably in electronic form at advmn@trai.gov.in. For any clarification / information Shri S.T. Abbas, Advisor (Networks, Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.

(V. Raghunandan) Secretary, TRAI